

Survey of Health Service

4110. PROF. P. G. MAVALANKAR:
SHRI P. V. PERIASAMY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to undertake a comprehensive survey of health services, facilities, medical treatment, etc. being already made available to economically poor people living in urban agglomerations throughout the country;

(b) if so, broad indication thereto; and

(b) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). Health is a State subject. Government of India have no proposal under consideration for undertaking such a survey.

Cess on Minerals by Andhra Pradesh and its Utilization

4111. SHRI K. OBUL REDDY:
Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the amount of cess on minerals collected by the Government of Andhra Pradesh during 1974, 1975 and 1976;

(b) is the Central Government aware that the State Government has not spent any amount on providing infrastructure and other facilities to the mining areas; and

(c) if so, what steps the Central Government proposes to take to ensure that the amount is utilized for the purpose for which it is collected?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) According to information made available by the State Government the amount of cess collected on minerals during 1975-76 was Rs. 102, 76, 572.00 and in addition to this, a sum of Rs. 85,42,191.50 was collected by way of

mineral rights tax from 15-4-75 to 31-3-76 under the Andhra Pradesh (Mineral Rights) Tax Act, 1975.

(b) The State Government has informed that the mineral rights tax on royalty is earmarked for development of infrastructure facilities like roads, etc. and an amount of Rs. 40 lakhs provided in the budget for the years 1976-77 and 1977-78 was kept at the disposal of Roads & Buildings Department for development of roads in the mining areas for minerals other than coal. The State Government has also decided that 75% of the tax will be utilised for roads and the remaining 25% for other infrastructure facilities.

(c) Question does not arise.

Application from private Mine Owners

4112. SHRI K. OBUL REDDY:
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that a large number of applications from private mine owners are pending on the ground that the State Government Corporations are interested in exploiting these areas;

(b) whether Government are also aware that these Corporations are already having large virgin areas since a long time and have not attempted to exploit them; and

(c) the extent of such areas held by the State Government Corporations in Andhra Pradesh; the extent of area exploited being exploited by themselves, exploited through joint collaboration with private mine owners and sub-leased or contracted for exploitation by private persons?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Mining Leases for Barytes and other Minerals

4113. SHRI K. OBUL REDDY:
Will the Minister of STEEL AND MINES be pleased to state:

(a) is Government aware that the State Government of Andhra Pradesh is granting mining leases for Barytes and other mine

erals only for two years and also on condition that a pulverising mill costing nearly Rs. 10 lakhs should be set up for using the minerals;

(h) Whether Government realise that this lease period of only two years is too short for any mine owners to set up an industry; and

(c) Whether Government propose to issue directives to the State Government to grant leases for the full period of twenty years as envisaged in the M&M (Regulation & Development) Act, 1957

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) to (c): The information is being collected and will be laid on the Table of the House.

Observance of Code of Discipline by Bank Employees

4114. SHRI K. RAMAMURTHY: Will the Minister of Parliamentary Affairs and Labour be pleased to state:

(a) whether the Indian Bank's Association, the All India Bank Employees Association and the All India Bank employees' Federation have agreed to abide by the Code of Discipline; and

(b) if not, the reasons for the same?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The Indian Bank's Association, the All India Bank Employees' Association and the All India Bank Employees' Federation have not accepted the Code of Discipline so far, as the employers' and employees' representatives could not reach an agreement on a certain clause of the Code of Discipline.

Discontentment among the Staff of Ministry of External Affairs

4115. SHRI K. RAMAMURTHY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is serious discontentment among the staff in his Ministry on the creation of I.F.S. (A) and I.F.S. (B) categories; and

(b) if so, the action proposed to be taken to remove this discontentment?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) No, Sir.

(b) Does not arise.

Designing of New Trades and fields

4116. SHRI K. RAMAMURTHY: Will the Minister of PARLIAMENTARY AFFAIRS LABOUR be pleased to refer to the following statement appearing on page 1 of the Ministry's Annual Report for 1976-77 and state:

"33 new trades are to be designed shortly which would take the total number to 136. In the case of graduate and Diploma holders technicians apprentices 14 additional fields are in process of designation in addition to the existing 57."

(a) whether 33 new trades have been designed and also whether 14 additional fields have also been designed; and

(b) if so, the names of these and the total seats allocated for apprentices in these new trades and fields?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a). and (b): No, Sir. The matter is still under consideration.

गत वर्ष उपलब्ध किये गये रोजगार

4117. श्री लालजी भाई : क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि गत वर्ष कितने व्यक्तियों को रोजगार दफ्तारों के माध्यम से राज्यवार रोजगार दिलवाए गए और तत्सम्बन्धी व्यौरा क्या है ?